

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT - I

ITEM No. 207- IA/97(AHM) 2023
In
CP(IB) 203 of 2020

Proceedings under Section 9 IBC

IN THE MATTER OF:

FM India Supply Chain Pvt Ltd
V/s
IMP Powers Ltd

.....Applicant

.....Respondent

Order delivered on 16/02/2024

Coram:

Mr. Shammi Khan, Hon'ble Member(J)
Mr. Sameer Kakar, Hon,ble Member(T)

PRESENT:

For the Applicant : Ms. Dharmishtra Raval, Advocate
For the Liquidator : Mr. Arjun Sheth, Advocate a/w.
: Ms. Kriti Kothari, Advocate

ORDER

IA/97(AHM) 2023

Learned Counsel for the applicant, Ms. Dharmishta Raval, requests an adjournment to comply with the order dated 09.01.2024. Learned Counsel for the Liquidator, Mr. Arjun Sheth, also requests that he may be permitted to seek instructions in this matter from the liquidator. Let the needful be done, within seven days.

Re-list on 19.03.2024.

-sd-

SAMEER KAKAR
MEMBER (TECHNICAL)

-sd-

SHAMMI KHAN
MEMBER (JUDICIAL)